

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1232/IB/2020 IN IBA/1121/2019
NAME OF PETITIONER : Sicgilsol India Pvt Ltd
NAME OF RESPONDENT : Nithiyantham Ramachandran (RP)
M/s Chowel India Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016 R/w Regulation 40 C of IBBI

ORDER

Learned Counsel for Respondent Mr. A.G. Sathyanarayana is present through video conferencing platform.

Representing Counsel for Applicant / RP on behalf of Mr. B. Dhanaraj, Advocate seems to be present on the screen; however, due to voice breakage from the end of Learned Counsel who appears for Applicant, we are unable to hear the representation of the said Learned Counsel for the Applicant.

In the circumstances, matter stands adjourned to **17.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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